

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR  
COURT 42 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 09-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	CRI REV APP	100507/2019	M/s.Unique Desiltation and Salvaging P. Ltd.@Revn.-507--9-Aplnt. Vs M/s. Satellite Motor Launch Services and State of Maharashtra-Respds.	Rajkumarlaxman A. Rajhuns, Bhakti A. Sutar
2	CRI REV APP	100508/2019	M/s.Unique Desiltation and Salvaging P. Ltd.@MA-1078--9-Aplnt. Vs M/s. Satellite Motor Launch Services and State of Maharashtra-Respds.	Rajkumarlaxman A. Rajhuns, Bhakti A. Sutar
<b><u>EVIDENCE PART HEARD</u></b>				
3	NDPS S CASE	100025/2013	ANC Kandivali Unit Vs Khairunnisa @ Nisha Kadar Shaikh	APP Tawade
4	NDPS S CASE	100169/2013	ANC Kandivali Unit Vs Muktar Israr Ansari	APP Tawade
5	NDPS S CASE	100001/2014	ANC Worli Unit Vs Mohd. Eklak Mohammad Basir Shaikh @ Musa @ Salman and Anr.	APP Tawade
6	NDPS S CASE	100213/2014	ANC Kandivali Unit Vs Prakash Horil Sav	APP Tawade
7	NDPS S CASE	100146/2017	Rahul Saini (I.O) NCB Vs Sophie Dzidza Sonje	SPP Saldanha
<b><u>EVIDENCE</u></b>				
8	NDPS S CASE	100120/2014	The State Pydhonie Police Station, Mumbai Vs Nabbu Kotappa Sayyad	APP Lade Adv Shri Shinde
<b>( Main Matter REMAND APPLN NDPS/0100086/2014)</b>				
9	NDPS S CASE	100179/2014	ANC Kandivali Unit Vs Chijuke Anthony Vefor	APP Tawade

**CHARGE**

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10	NDPS S CASE	100065/2018	State Shivaji Nagar Police STation Vs Banubee Maqbul Qureshi	APP Tawade
11	NDPS S CASE	100068/2018	ANC Ghatkopar Unit Vs Smt. Daulatbee Ismail Sayyed	APP Tawade
12	NDPS S CASE	100075/2019	Narcotics Control Bureau Vs Sayyed Shabaz Shahid	
<b><u>HEARING BEFORE CHARGE</u></b>				
13	NDPS S CASE	100205/2015	ANC, Kandivali Unit Vs Altaf Hussain Abdul Raheman Shaikh.	APP Tawade
<b><u>REPLY/SAY</u></b>				
14	NDPS M A	100453/2020	Amina Sajid Khan Vs The State of Maharashtra Dharavi Police Station	Taraq Sayed
15	BAIL APPLN NDPS	101157/2020	Smt. Damini Marutri Janbandu @ Akka Vs STATE GOVERNMENT OF ANC WORLI UNIT, MUMBAI	Ashish B. Baraskar  SPP
16	BAIL APPLN NDPS	101175/2020	Rohit Avinash Sawant Vs The State Meghwadi Police Station	Shraddha R. Verma  PP
<b><u>APPEARANCE</u></b>				
17	NDPS S CASE	100147/2018	The State of Maharashtra Khar Police Station Vs Patric Osis Ubike	Pandurang Lonkar Asst Police Inspector
18	NDPS S CASE	100215/2018	State Dahisar Police Station Vs Amuda Shekhar Tevar	APP Tawade
19	NDPS S CASE	100057/2019	The State of Maharashtra Tilak Nagar Police Station Vs Haidar Ali Ajmat Ali Shaikh and Anr	

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20	REMAND APPLN NDPS	100444/2019	The State- Ghatkopar Police Station Vs Shabir Iqbal Shaikh	
21	REMAND APPLN NDPS	100472/2019	The State- D.C.B., C.I.D. Unit 12 Vs Amarjeet Samsher Bahadur Singh	
22	NDPS S CASE	100070/2019	ANC, Worli Unit Vs Laxmnan Rajan Pudukode Rajan @ Nikhil	APP Tawade
23	CRI APPEAL	100629/2019	Twinkle Envirortech Pvt. Ltd. - Appellant (Org. Accused) Vs Incoem tax Department - Through S. C. Meena - Respondent	G. A. Tambe
24	SPL.CASE	100799/2020	Union of India, Narcotics Control Bureau Vs Md. Salim Ayyub Sheikh alias Sunil	SPP
<b><u>PRODUCTION OF ACCUSED</u></b>				
25	CRI M A	102068/2019	Twinkle Envirortech Pvt. Ltd. in Appeal-629-19 - Appellant (Org. Accused) Vs Income tax Department - Through S. C. Meena and State of Maharashtra- Respondent	G. A. Tambe
26	REMAND APPLN NDPS	100466/2020	The state of Maharashtra through NCB Mumbai. Vs Sunny Ocha Iyke	PP
27	REMAND APPLN NDPS	100531/2020	The state of Maharashtra through NCB, Mumbai Vs Habib Aziz Choudhary	PP
28	REMAND APPLN NDPS	100819/2020	STATE GOVERNMENT OF ANDHERI POLICE STATION, MUMBAI Vs Noushad Mtiulla Kureshi	SPP

**PROCLAMATION**

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29	NDPS S CASE	100137/2014	ANC Azad Maidan Unit Vs Victor Onuqwe Azubike	APP Tawade
30	NDPS S CASE	100159/2014	The State Vs Bablu Mohamad Shaikh	
<b><u>DORMANT FILE</u></b>				
31	NDPS S CASE	100034/2012	The State AIU Vs Evely Thebe	SPP Leena Shinde
32	NDPS S CASE	100007/2013	ANC Kandivali Unit Vs Christiyan Dike Ucchena	APP Tawade
<b><u>HIGH COURT EXPEDIATED TIME BOUND</u></b>				
33	NDPS S CASE	100093/2016	THE STATE OF NCB Vs Cremancia Sophia Basikora	SPP Saldhana Adv Sartaz Shaikh

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<b><u>ARGUMENTS</u></b>				
1	CRI REV APP	101008/2018	Kishore Mohansingh Bajaj - Applicant Vs State of Maharashtra and M/s. Bhagyashri Textiles Pvt. Ltd. - Respondent	Sanjay R. Sao
<b><u>EVIDENCE PART HEARD</u></b>				
2	NDPS S CASE	100076/2009	ANC Worli Unit Vs Abid Hanif Khan	APP Tawade Mishra
3	NDPS S CASE	100010/2010	State Dahisar P. Stn. Vs Manaram Hiraji Chowdhari	Mr.Bidkar
4	NDPS S CASE	100097/2013	The State ANC Vs Ravindra Biparo Jeng and anr.	
5	NDPS S CASE	100129/2014	The State AIU Vs Ms. Nagona Joyce	SPP Vibhavari Pathak
<b><u>EVIDENCE</u></b>				
6	NDPS S CASE	100097/2015	ANC Azad Maidan Unit Vs Mehboob Ahmed Hussain Qureshi	APP Tawade
7	NDPS S CASE	100133/2015	ANC Bandra Unit Vs Lata Shivaji Chavan	APP Tawade
<b><u>CHARGE</u></b>				
8	NDPS S CASE	100170/2015	The State of Antophill Police Station Vs K.P.Ganeshan Buduswami Jangmar	
<b><u>HEARING BEFORE CHARGE</u></b>				
9	NDPS S CASE	100039/2016	ANC, Bandra Unit Vs GIRISH YADAV KAKADE	APP Tawade
<b><u>ORDER</u></b>				

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10	CRI REV APP	100718/2018	Jerry K. Joseph - Applicant (Orig. Complainant) Vs State of Maharashtra - Mulund Police Station - Respondent	R. V. Sipahimalani
<b><u>DOCUMENTS</u></b>				
11	NDPS S CASE	100011/2016	ANC, Bandra Unit. Vs SMT. SHEELA GIRISH KAKADE.	APP Tawade
<b><u>FILING AFFIDAVIT</u></b>				
12	CRI APPEAL	100358/2019	Laxmi Devi Preamsagar Pal- Aplnt. Vs Preamsagar Chottelal Pal-Respdt.	Narendra Gharat, K. Andrews
<b><u>COMPLIANCE</u></b>				
13	NDPS S CASE	100147/2017	State, Malvani Police Station Vs Momina Ibrahim Harnekar	APP Tawade
14	CRI REV APP	100583/2019	Gaurabh Sujay Poyrekar-Aplcnt. Vs The State of Maharashtra and Adil Abbas Legeli-Org. Complainant	Rohan Arun Waghmare
<b><u>REPLY/SAY</u></b>				
15	SPL.CASE	100425/2020	Union of India, Narcotics Control Bureau Vs Shiak Ashpak S/o Shaik Abdul	
16	SPL.CASE	100745/2020	The State of Maharashtra Tilak Nagar Police Station Vs Mohammed Jahid Ahmed Khan	APP
<b><u>APPEARANCE</u></b>				
17	NDPS S CASE	100234/2015	State Kasturba Marg Police Station Vs Mosin @ Chiku Mennuddin Shaikh.	APP Tawade Mishra
18	REMAND APPLN NDPS	101133/2018	The State of DCB CID Unit-XII Vs Manishkumar Rajnath Kushawaha and others	

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19	REMAND APPLN NDPS	101158/2018	The State of DCB CID Vs Sadanand Waman Rane	PP
20	NDPS S CASE	100027/2019	The State of Maharashtra DCB CID, Unit - 10 Vs Samual Bajju Okeri and anr	
21	REMAND APPLN NDPS	100399/2019	The State- Ghatkopar Police Station Vs Shahzad Iqbal Shaikh	
22	NDPS S CASE	100133/2019	The State of Maharashtra A.N.Cell, Ghatkopar Unit Vs Hasanali Subhanali Shaikh	
23	NDPS S CASE	100142/2019	Special Intelligence and Investigation Branch-Export Vs Nooruddeen S/o Azeemuddeen and Anr	
24	REMAND APPLN NDPS	101279/2019	The State- ANC Ghatkopar Unit Vs Shamim @ Shabbo Majid Shaikh Sidhiqi	
25	SPL.CASE	185/2020	The State of Maharashtra Samta Nagar Police Station Vs Dawood Latif Shaikh	
26	SPL.CASE	100746/2020	The State of Maharashtra Thr ANC Worli Unit Vs Saba Abid Shaikh and ors	PP
27	SPL.CASE	100908/2020	The State of Maharashtra through Dharavi Police Station Vs Mohd. Sabi @ Sabiya Sabiulla Faruqee	PP
<b><u>PRODUCTION OF ACCUSED</u></b>				
28	NDPS S CASE	100185/2018	ANC Ghatkopar Unit Vs Taufiq Rafiq Khan and anr	APP Tawade
29	NDPS S CASE	100081/2019	Narcotics Control Bureau Vs Sandhya Pradipkumar Akhani and Anr	

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30	REMAND APPLN NDPS	100520/2020	The State of Maharashtra Through N C B Vs Adedoja Lawis Francis @ Seriki kumar Adekunle	PP
31	REMAND APPLN NDPS	100836/2020	The State of Maharashtra Through Meghwadi Police Station Vs Rohit Avinash Sawant	PP
<b><u>SAYHEARING ON EXH.READY</u></b>				
32	NDPS S CASE	100083/2018	State (NCB) Vs Yurena Rosa Niebles Marchena and Anr 1	SPP Geeta Nayyar Adv Ayaz Khan
<b><u>N.B.W.READY</u></b>				
33	NDPS S CASE	100075/2014	The State Bandra Police Station Vs Julekha Yasin Shaikh And anr.	
<b>( Main Matter REMAND APPLN NDPS/0100074/2013)</b>				
<b><u>PROCLOMATION</u></b>				
34	NDPS S CASE	100185/2014	The State Malwani P.S Vs Ismail Abdul Majid Sayyed	
<b><u>DORMANT FILE</u></b>				
35	NDPS S CASE	100174/2013	ANC Azad Maidan Unit Vs Chigoze Oku	APP Tawade
36	NDPS S CASE	100168/2014	ANC Bandra Unit Vs Ijike Oguwa	APP Tawade



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(Urgent Cases)				
<b><u>HEARING</u></b>				
1	NDPS S CASE	100226/2015	ATS, CHARKOP UNIT. Vs Sachin Dilip Bagul and Ors 4	SPP Chimalkar  Dilip Mishra A1 Aiyaz Khan A2
<b><u>ARGUMENTS</u></b>				
2	CRI REV APP	100054/2018	Metro Exporters Pvt. - Applicant (Orig. complainant) Vs The State of Maharashtra and Official Liquidator of Alpine Industries Ltd. - Respondent	Vivek Sharma
3	CRI REV APP	100055/2018	Metro Exporters Pvt. - Applicant (Orig. complainant) Vs The State of Maharashtra and Official Liquidator of Alpine Industries Ltd. - Respondent	Vivek Sharma
4	CRI APPEAL	100682/2018	Aasmohammed Shafi Mohammad Shaikh@Shah @MA-2156-18,BA-2078-18- Appellant, Org. Accused Vs The State of Maharashtra - Tilaknagar Police Station - Respondent	Rammani G. Upadhyay
5	CRI REV APP	100099/2019	Arvind Seramal Jain-Aplnt. Vs Gorai II(Godavari CHS Ltd.)	Kshitijja Vaidya
<b><u>HEARING</u></b>				
6	NDPS S CASE	100064/2017	ATS Charkop Unit Vs Bhanudas More @ Bhavesh Patel	SPP Chimalkar  Adv Mishra
7	NDPS S CASE	100020/2019	ATS, Charkop Unit Vs Rajjak Hasanali Rupani @ Chacha	SPP Chimalkar
<b><u>EVIDENCE PART HEARD</u></b>				
8	NDPS S CASE	100028/2011	The State ANC Vs Hakim Hasan Adejonwo	

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9	NDPS S CASE	100077/2012	ANC Kandivali Unit Vs Mohd.Ismail Shamshuddin Dhamaskar	APP Tawade
10	NDPS S CASE	100065/2013	ANC Worli Unit Vs Nahim Nasim Shaikh and anr.	APP Tawade
11	NDPS S CASE	100007/2015	ANC Worli Unit Vs Azad Abdul Shaikh and Anr	APP Tawade
<b><u>EVIDENCE</u></b>				
12	NDPS S CASE	100114/2013	The State ANC Vs Akbar Kalya Ansar Sayyed and anr.	APP Lade Dilip Mishra
13	NDPS S CASE	100012/2016	ANC, Ghatkoper Unit. Vs SMT. MEERA ANAND BHALERAO.	APP Tawade
<b><u>CHARGE</u></b>				
14	NDPS S CASE	100005/2014	ANC Bandra Unit Vs Silvestar Mamaduka Okafur	APP Tawade
15	NDPS S CASE	100180/2015	ANC Worli Unit Vs Suja Mohd.Yusuf Shaikh	APP Tawade
<b><u>HEARING BEFORE CHARGE</u></b>				
16	NDPS S CASE	100033/2019	ANC, Bandra Unit Vs Chinonso Udegu Namadi	APP Tawade
<b><u>DOCUMENTS</u></b>				
17	NDPS S CASE	100152/2018	The Air Intelligence Unit Vs Doris Muthoni Mati	Chandan Baikar I.O
<b><u>REPLY/SAY</u></b>				
18	NDPS S CASE	100134/2019	The State of Maharashtra Amboli Police Station Vs Niras Azubik Okhaw and Others	
<b><u>APPEARANCE</u></b>				
19	NDPS S CASE	100072/2018	State Wadala Police Station Vs Imtiyaz Kamal Shaikh and anr.	APP Tawade

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20	NDPS S CASE	100081/2018	ANC Bandra Unit Vs Sarfaraj Sabirali Khan @ Bhura	APP Tawade
21	REMAND APPLN NDPS	100159/2019	The State of ANC Worli Unit Vs Mohd. Suleman Abdul Khalid Shaikh	
22	NDPS S CASE	100072/2019	ANC Ghatkopar Unit Vs Sultan Sohel Sayyad and Others	APP Tawade
23	REMAND APPLN NDPS	100074/2020	The State- Versova Police Station Vs Manoj Jagan Londhe	
24	REMAND APPLN NDPS	100094/2020	The State- Dharavi Police Station Vs Sajid Asad Khan and another	
25	REMAND APPLN NDPS	100835/2020	NCB Vs Bruno John Ngwale and anr	PP
<b><u>PRODUCTION OF ACCUSED</u></b>				
26	REMAND APPLN NDPS	100039/2020	The State- Dahisar Police Station Vs Arbaz Chand Shaikh	
27	REMAND APPLN NDPS	100370/2020	The State of Maharashtra Nagpada Police Station Vs Mohammad Shahid Mohamad Saeed Qureshi and anr	
28	REMAND APPLN NDPS	100446/2020	The State of Maharashtra DCB CID, Unit - IV Vs Ali Mohd Shafi Alam Shaikh	SPP
29	SPL.CASE	100542/2020	The State of Maharashtra Thr D N Nagar Police Station Vs Naim Nabibaksh Shaikh @ Gappu	Vikas Patil
30	REMAND APPLN NDPS	10479/2020	The State of Maharashtra Vs Ismail Jakir Khan	PP

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31	REMAND APPLN NDPS	100480/2020	STATE GOVERNMENT Vs Vishal Vijay Yadav	PP
32	SPL.CASE	100715/2020	Directorate of Revenue Intelligence Vs Ribera Anez Delicia	SPP
33	SPL.CASE	100861/2020	The State of Maharashtra Charkop Police Station Vs Chiboy Francis	APP
<b><u>SAYHEARING ON EXH.READY</u></b>				
34	NDPS S CASE	100063/2019	Narcotics Control Bureau Vs Ahamed Kunhi B @ Khader and Others	
35	SPL.CASE	187/2020	The State of Maharashtra Nagpada Police Station Vs Shahabuddin Liyakatali Kalam Shaikh @ Tyatu	
36	SPL.CASE	100887/2020	The State of Maharashtra ANC, Azad Maidan Unit Vs Abdar Ali Gafur Gazi @ Akhtar and Anr	APP
<b><u>N.B.W.READY</u></b>				
37	NDPS S CASE	100153/2015	State Dharavi Police Station Vs Maqsood @ Badshaha Salim Shaikh	APP Tawade
38	NDPS S CASE	100163/2019	Union Of India, Narcotics Control Bureau Vs Lionel Raphael Silveira S/o John Anthony Silveira and Anr	
<b><u>DORMANT FILE</u></b>				
39	NDPS S CASE	100006/2015	ANC Ghatkopar Unit Vs Jems Arum Martin	APP Tawade
40	NDPS S CASE	100144/2016	AIU Vs MRS. NDOMBASI MBANDU PAULINE	SPP Vibhavari Pathak

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<b><u>ARGUMENTS</u></b>				
1	CRI REV APP	101146/2018	Deepak Pandurang Pawar@MA-2504-18 - Applicant (Org. Accused) Vs State of Maharashtra - Sr. Police Inspector - EOW Unit IX - Respondent	J. G. Bhanushali, Govind Ghogare
2	CRI M A	100018/2019	Rajinder Kumar Rishi in Revn.-1146-18-Intervener Vs State of Maharashtra - Sr. Police Inspector - EOW Unit IX - Respondent	Aditya Mithe
3	NDPS S CASE	100191/2019	Special Intelligence and Investigation Branch - Export Vs Ahamed Mushraf S/o Abdul Hameed	
<b><u>HEARING</u></b>				
4	NDPS S CASE	100186/2019	Union Of India, Narcotics Control Bureau Vs Abdul Razak @ Rehman S/o Abdul Khader Udheen Kunhi	
<b><u>EVIDENCE PART HEARD</u></b>				
5	NDPS S CASE	100088/2011	ANC Azad Maidan Unit Vs Gunwant Rajendra Menariya and 1 ors.	APP Tawade
6	NDPS S CASE	100043/2012	The State ANC Vs Mohamad Ali @ Bhaijan @ China Vlimohamad Ansari	
7	NDPS S CASE	100020/2014	The State AIU Vs Mulima Anifa Raimundo Xavier	SPP Leena Shinde
<b><u>EVIDENCE</u></b>				
8	NDPS S CASE	100063/2014	ANC Worli Unit Vs Nazir Ahmed Mohammad Akram Shaikh Dar And anr.	APP Tawade

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9	NDPS S CASE	100090/2014	The State ANC Vs sachin Bajrang Raut and ors	
<b><u>CHARGE</u></b>				
10	NDPS S CASE	100052/2016	ANC, AZAD MAIDAN UNIT Vs SHOAB SHABBIR CHUNAWALA	APP Tawade
11	NDPS S CASE	100057/2016	THE STATE OF KALACHOWKI POLICE STATION. Vs AMJAD ANWARALI SAYYED	
12	NDPS S CASE	100160/2016	ANC, GHATKOPER UNIT. Vs RAHUL KAMAL AGARWAL	
<b><u>HEARING BEFORE CHARGE</u></b>				
13	NDPS S CASE	100114/2016	ANC, BANDRA UNIT. Vs SMT.NOORI ASIF SHAIKH	APP Tawade
14	SPL.CASE	100442/2020	The State of Maharashtra Nagpada Police Station Vs Mohd. Akram Mohd. Tahir Ansari	
<b><u>DOCUMENTS</u></b>				
15	NDPS S CASE	100206/2015	ANC, Bandra Unit Vs Smt. Anwara Abukalam Shaikh	APP Tawade
<b><u>FILING AFFIDAVIT</u></b>				
16	CRI APPEAL	100618/2019	Nadeem Asgar Shaikh - Appellant (Org. Respondent No. 1) Vs Parveen Nadeem Shaikh - Respondent (Org. Applicant)	Farooque Y. Solkar and Salman A. G. Juwley
<b><u>COMPLIANCE</u></b>				
17	NDPS S CASE	100089/2016	ANC Azad Maidan Unit Vs Achi Uchi Ayoche	
<b><u>APPEARANCE</u></b>				
18	NDPS M A	100990/2020	Imran Kamaluddin Shaikh Vs The State of Maharashtra Anti Terrorism Squad	Ravi L. Gurnani

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19	REMAND APPLN NDPS	100818/2020	STATE GOVERNMENT OF ANC WORLI UNIT, MUMBAI Vs Smt. Damini Marutri Janbandu @ Akka	SPP
<b><u>PRODUCTION OF ACCUSED</u></b>				
20	NDPS S CASE	100093/2018	State D. B. Marg Police Station Vs Amit Subhash Gaikwad @ Gotya	APP Tawade
21	NDPS S CASE	100204/2019	The State of Maharashtra D.B. Marg Police Station Vs Rani Anilbhai Solanki	
22	REMAND APPLN NDPS	100452/2020	STATE GOVERNMENT GHATKOPAR POLICE STATION Vs ANUP ASHOK REDKAR @ MONU	PP
23	REMAND APPLN NDPS	100451/2020	STATE GOVERNMENT Vs Mohammad Faiyaz Mukhtar Khan and Anr.	PP PP
24	REMAND APPLN NDPS	100475/2020	The State of Maharashtra Vs Dilshad Abdul Kalam Khan	PP
25	REMAND APPLN NDPS	100491/2020	The State of Maharashtra Vs Khadikul Jama Khan @ Khali @ K. K. @ Khali Bhai	PP
26	REMAND APPLN NDPS	100494/2020	The state of Maharshtra through Nagpada Police Station, Mumbai. Vs Rehan Rais Kureshi	PP
27	REMAND APPLN NDPS	100498/2020	STATE GOVERNMENT DCB CID PROPERTY CELL Vs MUKTAR AHEMAD ISRAR ANSARI	PP
28	REMAND APPLN NDPS	100510/2020	The State of Maharashtra Through Wadala T. T. Police Station Vs Sampurria Gandhi Mistry	PP

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR  
COURT 42 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 12-11-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
29	SPL.CASE	100893/2020	The State of Maharashtra through Wadala T. T. Police Station Vs Mohd. Shoyeb Haidar Khan	PP
<b><u>REPORT</u></b>				
30	REMAND APPLN NDPS	100125/2019	The State of Bangur Nagar Police Station Vs Faruq @ Jin Baba Usman Shaikh and others	
31	REMAND APPLN NDPS	100205/2019	The State of Meghwadi Police Station Vs Mohd. Mustfa Mohd. Hanif Shaikh	

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